

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1468
ANSWERED ON:30.07.2003
WOMEN AND CHILD DEVELOPMENT SCHEMES
BASUDEB ACHARIA

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the criteria for sanctioning schemes under Women and Child Development in the State;
- (b) the State-wise, Year-wise details of funds sanctioned and released to the States under the programme for 2002-03 and 2003-04;
- (c) whether the attention of the Government has been drawn to the news-item appearing in the Times of India dated June, 30, 2003 captioned 'Government maps its failure';
- (d) if so, the facts thereof; and
- (e) the action taken/proposed to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI JASKAUR MEENA)

- (a) Details of the criteria used in sanctioning projects to states under various Women and Child Development Programmes are available in the Department website (<http://www.wcd.nic.in>)
- (b) Details of funds released to the States under various Centrally Sponsored Schemes for the years 2002-03 and 2003-04 are given at Annexure.
- (c) Yes, Sir.
- (d) The news alleges uneven distribution of projects in different parts of the country.
- (e) Capacity building exercises are being conducted in various parts of the country to encourage submission of more proposals.

Annexure

Statement referred to in reply to part (b) of Lok Sabha Unstarred Question No.1468 for 30.07.2003 regarding Women and Child Development Schemes.

Details of funds released to the States/U.Ts under various Centrally Sponsored Schemes during 2002-03 and 2003-04.

(Rs. in lakhs)

Sl.No. Name of the State/U.Ts. Funds Released

2002-03 2003-04 (April-June, 2003)

1	Andhra Pradesh	14922.85	1862.91
2	Arunachal Pradesh	2539.72	512.61
3	Assam	8192.58	1383.99
4	Bihar	7470.94	3878.22
5	Chhattisgarh	7056.93	2490.87
6	Goa	435.75	99.66
7	Gujarat	7110.28	2063.01
8	Haryana	4567.41	1075.53
9	Himachal Pradesh	2194.40	655.11
10	Jammu & Kashmir	3761.80	1084.26
11	Jharkhand	2607.46	2133.81
12	Karnataka	11259.29	1683.09
13	Kerala	6671.88	1087.89

14	Madhya Pradesh	15095.51	5840.75
15	Maharashtra	18934.92	2325.96
16	Manipur	2364.06	311.64
17	Meghalaya	1181.87	296.55
18	Mizoram	1160.44	196.89
19	Nagaland	2425.47	483.09
20	Orissa	8777.42	3818.2
21	Punjab	3777.09	1297.77
22	Rajasthan	11625.33	1779.18
23	Sikkim	284.97	45.48
24	Tamil Nadu	13521.18	4404.14
25	Tripura	1407.94	357.45
26	Uttar Pradesh	14052.22	3841.89
27	Uttaranchal	4999.32	1000.82
28	West Bengal	16679.57	3079.98
29	A & Nicobar	172.22	45.48
30	Chandigarh	122.40	27.42
31	Delhi	1022.08	253.83
32	D & N Haveli	43.00	9.36
33	Daman & Diu	43.24	18.39
34	Lakshadweep	31.83	9.36
35	Pondicherry	245.05	45.48

Total 196758.42 49500.07